A. Financial creditors claim

#	Name of the Financial Creditor	Date of claim	Claim filed (INR crores)	Claim admitted (INR crores)
1	IDBI Bank Limited	24-Aug-17	4,334.1	4,334.1
2	IIFCL	23-Aug-17	1,034.5	1,034.5
3	LIC of India	23-Aug-17	757.1	757.1
4	State Bank of India	24-Aug-17	756.0	756.0
5	Corporation Bank	21-Aug-17	704.2	704.2
6	Syndicate Bank	22-Aug-17	390.1	390.1
7	Bank of Maharashtra	24-Aug-17	403.2	398.0
8	ICICI Bank	22-Aug-17	304.1	304.1
9	Union Bank of India	22-Aug-17	338.5	334.8
10	IFCI	24-Aug-17	280.4	280.4
11	J&K Bank	24-Aug-17	244.3	244.3
12	Axis Bank	24-Aug-17	218.0	218.0
13	SREI Equipment Finance Limited	24-Aug-17	30.8	27.0
14	Yes Bank (see note below)	24-Aug-17	189.4	~
Total		74	9,984.7	9,782.6

Note:

This was the corporate guarantee invoked by YES Bank post commencement of CIRP process. The claim was rejected based on the legal opinion on the submission that invocation of bank guarantee post CIRP commencement will not be considered as a financial claim



Company under Corporate insolvency resolution process by NCLT Order, dated August 9, 2017